

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No.98 (ND)/2016

IN THE MATTER OF:

Ashish Kubhal & Ors.

.... Applicant/petitioners

Vs.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondents

Order under Sections 241/242 of the Companies Act

Order delivered on 26.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri S.K. MOHAPATRA,
Hon'ble Member(Technical)

For the Petitioner/Applicant : Mr. Ramesh Singh, Mr. Deepak Goel, Advs.

For the Respondent : Mr. Apar Gupta, Ms. Garima Jain, Adv.for R-1
Mr. Anand Chhiber, Sr. Adv. &
Mr. Rakesh Kumar, Adv. for R-2 to 8

ORDER

For Order, see C.P. No. 78(ND)/2016.

26.09.2017
V. Sethi